

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1159
ANSWERED ON:01.08.2005
ENVIRONMENTAL CLEARANCE TO INDUSTRIES IN ORISSA
Gamang Shri Giridhar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government had received proposals from Government of Orissa for environment and forest clearance for setting up new industries and mining activities;
- (b) if so, the details thereof, proposal-wise;
- (c) the number of proposals cleared so far and those pending for clearance; and
- (d) the guidelines and criteria alongwith the norms adopted for such clearance?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) Yes Sir.

(b) & (c) In so far as forestry clearance is concerned, during last 3 years (01.07.2002 to 27.07.2005), 2 proposals for setting up of industries, and 51 proposals for mining in forest areas have been received. Out of 2 proposals for setting up of industries, 1 has been approved by the Central Government, while the other one has been withdrawn by the State Government. Further, out of 51 mining proposals, 35 have been approved, 4 have been rejected, 8 have been returned to State Government for want of complete information, and 4 mining proposals are under various stages of consideration of the Ministry. The proposal-wise details are given in Annexure-I.

Further, as regards environment clearance, during last 3 years (01.07.2002 to 27.07.2005), 11 proposals for setting up of industries and 30 proposals for mining have been received. Out of 11 proposals for setting up of industries, 9 have been cleared. In respect of remaining 2 proposals, additional information has been sought from State Government. The proposal-wise details are given in Annexure-II. Out of 30 mining proposals, 10 have been cleared and 20 proposals are under various stages of consideration. The proposal-wise details are given in Annexure-III.

(d) For forestry clearance, the projects are examined by a statutory expert body, i.e., Forest Advisory Committee (FAC), constituted under Section 3 of Forest (Conservation) Act, 1980. The FAC examines the proposals as per the provisions of the Act, Forest (Conservation) Rules, 2003, and the guidelines issued thereunder from time to time. Besides official members, the FAC comprises non-official experts in the field of forestry and allied disciplines like mining, engineering, soil conservation etc.

The proposals received for environmental clearance are appraised through an Expert Committee constituted by Ministry of Environment and Forests as per the procedure prescribed in the Environmental Impact Assessment (EIA) Notification, 1994 and subsequent amendments therein.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1159 RAISED BY SHRI GIRIDHAR GAMANG REGARDING 'ENVIRONMENTAL CLEARANCE TO INDUSTRIES IN ORISSA', DUE FOR REPLY ON 01-08-2005.

DETAILS OF MINING PROJECTS AND PROJECTS FOR SETTING UP OF INDUSTRIES RECEIVED FROM STATE OF ORISSA FOR FORESTRY CLEARANCE

(Period : 01.07.2002 to 27.07.2005)

Sr No.	Name of Proposal (Mining/ Applied Industry)	Category (ha.)	Area Diverted (ha.)	Status	Area
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1	MINING LEASE TO RUNGTA MINES LTD	MINING	33.799	Approved	15.95
2	MINING LEASE TO OMC LTD	MINING	365.298	Approved	142.73

3 MINING LEASE TO ORISSA MINING MINING 50.802 Approved 28.802
CORPORATION LIMITED IN KURMITAR MINES

4 MINING LEASE FOR MAHAGIRI CHROMITE MINING 63.91 Approved 63.91
MINES OF M/S INDIAN CHARGE CHROME
LIMITED (ICCL) IN VILLAGE KALIAPANI
UNDER SUKINDA TEHSIL

5 MINING LEASE IN F/O ORISSA MINING MINING 95.6 Approved 95.6
CORPORATION LIMITED

6 MINING LEASE TO KJS AHLUWALIA MINING 476.205 Approved 371.192

7 MINING LEASE TO MAHANANDI COAL MINING 132.904 Approved 112.521
FIELDS LTD FOR BHUBNESHWARI OCP

8 MINING LEASE TO A.M.T.C (P) LTD MINING 244.327 Approved 244.327

9 ANANTHA EXTENSION OPENCAST PROJECT IN MINING 62.67 Approved 62.67
FAVOUR OF MAHANADI COAL FIELDS LIMITED

10 MINING LEASE TO GIRDHARILAL AGRAWAL MINING 23.24 Approved 23.24

11 MINING LEASE TO TATA REFRACTORIES MINING 99.5 Approved 58.5

12 MINING LEASE TO ESSEL MINING INDUSTRIES MINING 152.229 Approved 152.229

13 MINING LEASE TO R. P. SAO FOR GUALI MINING 251.95 Approved 42.417
IRON ORE MINES

14 MINING LEASE IN F/O SHRI RUDRASEN MINING 41.893 Approved 41.839
SINDHU M/S ROHTAK ENGINEERING COMPANY

15 MINING LEASE TO M/S LAL TRADERS & MINING 117.84 Approved 117.84
AGENCIES PVT LIMITED

16 MINING LEASE IN F/O M/S RUNGTA MINING 61.596 Approved 52.742
SONS (P) LIMITED

17 MINING LEASE TO S. PRADHAN FOR MINING 52.002 Approved 52.002
KALAPARBAT IRON ORE MINES

18 MINING LEASE IN F/O M/S RUNGTA MINES LIMITED MINING 53.55 Approved 53.55

19 JAGANNATH EXTENSION OPENCAST PROJECT OF MINING 58.096 Approved 58.096
MAHANADI COALFIELDS LIMITED

20 BAMEBARI IRON & MANGANESE ORE MINING MINING 145.329 Approved 145.329
BY M/S TISCO LTD

21 UNDERGROUND COAL MINING IN NATRAJ IN FAVOUR MINING 289.856 Approved 289.856
OF MAHANADI COALFIELDS LIMITED

22 NANDIRA UNDERGROUND COAL MINE OF TALCHER MINING 325.38 Approved 325.38
AREA OF MAHANADI COALFIELDS LIMITED

23 RENEWAL OF MINING LEASE IN TIRINGPAHAR MINING 52.348 Approved 52.348
MANGANESE MINES OF M/S TISCO LIMITED

24 RENEWAL OF LEASE FOR MAHULSUKHA MANGANESE ORE MINING 227 Approved 227
MINES IN FAVOUR OF M/S AMTC PVT. LIMITED

25 MINING OF IRON ORE BY M/S FEEGRADE AND MINING 39.309 Approved 39.309
COMPANY IN BONAI FOREST DIVISION

26 MINING LEASE TO M/S M.G.MOHANTY OF BHUBANESWAR MINING 23.581 Approved 23.581

27 STONE QUARRY BY M/S HENRAUX (I) PVT LIMITED MINING 9.647 Approved 9.647

28 JORURI IRON & MN. MINES OF KALINGA MINING CORP. MINING 6.008 Approved 6.008

29 TALABASTA FIRECLAY MINES OF JPKP JHUNJHUNWALA MINING 19.62 Approved 19.62

30 IRON ORE MINING IN VILLAGE PATABEDA OF MINING 12.058 Approved 12.058
BONAI SUBDIVISION BY M/S M.G. MOHANTY

31 QUARTZ AND QUARTZITE MINING BY SHRI P N SAHU MINING 3.192 Approved 3.089

32 IRON ORE MINING BY SMT. INDRANI PATNAIK MINING 35.275 Approved 35.275
IN VILLAGE UNCHABALI

33 IRON ORE MINING BY SH. J. N. PATNAIK IN MINING 3.921 Approved 3.921
VILLAGE BHANJAPALLI AND KOIRA

34 INGANIJHARAN IRON & MN. MINES OF S. PRADHAN MINING 15.316 Approved 15.316

35 BALITA IRON MINES OF S. PRADHAN MINING 18.347 Approved 18.347

36 LANJIGARH BAUXITE MINING PROJECT IN NIYAMGIRI MINING 660.749 Under Process
RF AND NIMAGIRI PROPOSED RF OF RAYAGADA
DISTRICT IN FAVOUR OF ORISSA MINING
CORPORATION (OMC)

37 TEMPORARY WORKING PERMISSION IN FAVOUR OF MINING 40.469 Under Process
M/S AXL PRIVATE LIMITED FOR BHUTUDA
MANGANESE ORE MINE

38 TEMPORARY WORKING PERMISSION FOR SULAPAT MINING 294.5 Under Process
IRON MINE OF SHRI BIRATCHANDRA DAGARA IN
RAIRANGPUR FOREST DIVISION

39 TWP IN F/O BUDHARAJA IRON & MAGANESE ORE MINING 8.13 Returned
MINES FOR ONE YEAR OVER 8.13HA ALREADY
BROKEN UP FOREST AREA

40 MINING LEASE TO NAVYUG MINERALS LIMITED MINING 56.98 Returned

41 ASBESTOS & PYROXEMITE MINING BY BL NEWATIA MINING 18.23 Returned

42 DIVERSION OF FOREST LAND IN FAVOUR OF MINING 14.739 Returned
M/S PATNAIK MINERALS PVT LIMITED FOR
MANGANESE MINES

43 BANGUR CHROMITE MINES OF OMC LTD MINING 0.55 Returned

44 GRAPHITE MINE IN GANJAUDHAR BY SH. J.N. AGARWAL MINING 12.14 Returned

45 GRAPHITE MINE BY SH. TILAK RAJ MEDIRATTA MINING 2.841 Returned

46 MINING LEASE TO BC SAHU MINING 45.148 Rejected

47 KATASAHU & KOLHA RUDKOLA MN. MINES OF SN PAUL MINING 3.797 Rejected

48 MINING OF IRON ORE BY M/S NATIONAL MINING 37.146 Rejected
ENTERPRISES IN BONAI DIVISION

49 BLACKSTONE QUARRY BY M/S JS CONSTRUCTION LTD. MINING 13.86 Rejected

50 MINING LEASE TO MCL FOR JAGANNATH EXTENSION OCP MINING 28.475 Returned

51 IRON ORE BASED INDUSTRIES OF IPICOL MINING 8.67 Under Process

52 ESTABLISHMENT OF INTEGRATED STEEL PLANT INDUSTRIES 59.16 Approved 59.16
BY M/S BHUSHAN LIMITED

53 SETTING UP OF ALUMINA REFINERY AT LANJIGARH INDUSTRIES 58.943 Withdrawn
BY M/S VEDANTA ALUMINA LIMITED by State

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1159
RAISED BY SHRI GIRIDHAR GAMANG REGARDING `ENVIRONMENTAL CLEARANCE TO INDUSTRIES IN ORISSA`,
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DETAILS OF PROJECTS FOR SETTING UP OF INDUSTRIES IN ORISSA RECEIVED IN THE MINISTRY FOR ENVIRONMENT CLEARANCE

(Period: 01.07.2002 to 27.07.2005)

Sl.No.	Name of Projects Project (Rs. in Crores)	Nature	Cost of	Status
1.	Bhushan Ltd.	Iron & Steel	1650	Cleared
2.	National Aluminium Company Ltd. Aluminium Smelter	(NALCO)	1609.40	Cleared
3.	National Aluminium Company Ltd. Aluminium Refinery	(NALCO)	1258.02	Cleared
4.	Sterlite Industries Ltd.	Alumina Refinery	4500	Cleared
5.	Sterlite Industries Ltd.	Copper Smelter	500	Cleared
6.	Paradeep Phosphates Ltd.	Sulphuric Acid Plant	160	Cleared
7.	Tata Sponge Iron Ltd.	Iron & Steel	67.35	Cleared
8.	Aarti Steels Ltd.,	Cuttack Steel Plant	886.35	Cleared
9.	Neepaz Metals Ltd.,	Sundergarh Iron & Steel	202.50	Cleared
10.	HINDALCO Ind. Ltd.,	Rayagada Alumina Refinery	3694.23	Additional Information sought by Expert Committee
11.	Jindal Stainless Steel Ltd.,	Kalinga Nagar Stainless steel Plant	4764.00	Additional Information sought by Expert Committee

ANNEXURE-III REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1159 RAISED BY SHRI GIRIDHAR GAMANG REGARDING 'ENVIRONMENTAL CLEARANCE TO INDUSTRIES IN ORISSA', DUE FOR REPLY ON 01-08-2005.

DETAILS OF MINING PROJECTS OF ORISSA RECEIVED IN THE MINISTRY FOR ENVIRONMENT CLEARANCE

(Period: 01.07.2002 to 27.07.2005)

Name of the project Receipt	Date of	Status
Bandogurah Iolite Deposit mining project of M/s Navyug Minerals Ltd. in first instance.	27.11.2002	Proponent was advised to obtain site clearance from the Ministry Response awaited.
Turia Chrysoberyl Cat's Eye Deposit mining project of M/s Navayug Minerals	28.11.2002	As the proposal for diversion of forestland for this project has been rejected, the proposal for environmental clearance was not considered.

Labanyasar Iolite Deposit mining project 28.11.2002 Proposal returned on 26.07.2004
of M/s Navayug Minerals and the proponent has been asked to
submit fresh proposal. Proposal awaited.

Nuasahi Chromite mining project of 04.02.2003 Environmental clearance granted on 09.07.2004
M/s Indian Metals & Ferro Alloys Ltd.

Thakurani Iron Ore mining project of 14.02.2003 Environmental clearance granted on 22.09.2004.
M/s S.L. Sarda & M.L. Sarda

Khondbond Iron Ore mining project of 06.06.2003 Environmental clearance granted on 28.03.2005.
M/s Tata Iron & Steel Co. Ltd.

Joda East Iron Ore mining project of 06.06.2003 Environmental clearance granted on 05.04.2005
M/s Tata Iron & Steel Co. Ltd.

Mahagiri Chromite mining project of 16.06.2003 Environmental clearance granted 09.07.2004
M/s Indian Charge Chrome Ltd.

Karlakona Quartz Mine of M/s Utkal 20.06.2003 The State Government was requested to
Manufacturing & Services Limited advise the proponent to obtain site clearance.

Utkal B-2 Block coal mining project of 23.07.2003 Considered by the Expert Committee (Mining)
M/s Monnet Ispat Ltd. and sought extensive clarifications on
various issues, which are awaited.

Katamati iron ore mining project of 30.07.2003 Environmental clearance granted on 06.05.2005.
M/s Tata Iron & Steel Co. Ltd.

Panchpatmali Bauxite minidn project of M/s NALCO 17.02.2004 Environmental clearance granted on 30.07.2004

Patabeda Iron Ore Mining project of 17.12.2004 Environmental clearance granted on 21.07.2005.
M/s MGM Minerals Ltd.

Patabeda Iron Ore Mining project of M/s MG Mohanty 20.12.2004 Environmental clearance granted on 21.07.2005.

Expansion of Thakurani Iron Ore Mine of 01.03.2005 Information sought by EC(M) on completeness
M/s Kaypee Enterprises, of EIA-EMP Report received on 10.05.2005.
Under examination.

Langiberna Limestone Mine and Dolomite Mines 07.03.2005 Information sought by EC(M) on EIA-EMP
of M/s OCL India Ltd., Report received on 31.05.2005.
Under examination.

Tantra, Raikela & Bandhal (TRB) Iron Ore Mine of 14.03.2005 Under examination.
M/s Jindal Steel & Power Ltd., Sundergarh

Jajang iron ore mining project of 30.03.2005 Environmental clearance granted on 14.06.2005
M/s Rungta Mines Ltd.

Bamebari Manganese Ore Mines of 01.04.2005 Under examination.
M/s Tata Steel, Keonjhar

Tiringpahar Manganese Ore Mine of 01.04.2005 Under examination.
M/s Tata Steel, Keonjhar

Joda West Manganese Ore Mine of 01.04.2005 Under examination.
M/s Tata Steel, Keonjhar

Jagannath OCP of M/s MCL 26.04.2005 Considered in the EC(M) meeting held
on May 11-13, 2005. Information
received on 03.06.2005. Under examination.

Belpahar OCP of M/s Mahanadi Coalfields Ltd. 26.04.2005 Considered in the EC(M) meeting held on
May 11-13, 2005. Information received
on 03.06.2005. Under examination.

Gonua Iron and Manganese Mining project of M/s Pawan 16.05.2005 Information sought by EC(M) on EIA-EMP
Kumar Ahluwalia (earlier name Smt. Maitri Shukla Report received on 19.05.2005. Being
considered in the EC (M) meeting being
held on 13-15 July 2005.

Gurujang Chromite Mines of M/s M. Aikth, 10.06.2005 Information sought by EC (M) on EIA-EMP
Report received on 15.06.2005

Lanjigarh Bauxite Mine of M/s Orissa 13.06.2005 Information sought by EC (M) on EIA-EMP
Mining Corporation Ltd., Report awaited. It also involves certain
legal issues for which the file has been
referred to the Ministry of Law for
their advice.

Lingraj OC Expn. Coal Mine project of M/s 14.06.2005 Information sought by EC (M) on EIA-EMP
Report awaited.

Bharatpur OC Expn. Coal Mine Project of M/s MCL 14.06.2005 Information sought by EC (M) on EIA-EMP
Report awaited.

Jialling Langalota Iron & Manganese Iron of 17.06.2005 Information sought by EC (M) on EIA-EMP
M/s Essel Mining & Industries Ltd Report awaited.

Kasia Iron & Dolomite Mine M/s Essel 17.06.2005 Information sought by EC (M) on EIA-EMP
Mining & Industries Ltd., Report awaited.